

**GOVERNMENT OF INDIA
NON-CONVENTIONAL ENERGY SOURCES
LOK SABHA**

UNSTARRED QUESTION NO:845
ANSWERED ON:04.03.2005
SOLAR ENERGY
Singh Shri Chandrabhan Bhaiya

Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

- (a) whether any proposal regarding implementing a ten-point energy action plan in the cities of various States of the country under which the solar energy based traffic light propose to be used, is under the consideration of the union Government;
- (b) if so, the details thereof and the time by which the above work is likely to be completed;
- (c) whether the Government propose to make it mandatory to install solar water heaters on the roofs of newly constructed hotels, hospitals, guest houses and community centers etc.;
- (d) if so, the details thereof;
- (e) whether the solar energy action plan has been implemented in some States; and
- (f) if so, whether expert committee has been constituted in order to construct solar energy friendly buildings?

Answer

MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (INDEPENDENT CHARGE) (SHRI VILAS MUTTEMWAR)

(a)&(b) : A National Conference on `Renewable Energy for Urban Areas` was organized by the Ministry of Non-Conventional Energy Sources with a view to promote renewable energy use and reduce energy consumption in cities. Measures to encourage the generation of energy from municipal wastes and the use of solar thermal and photovoltaic technologies for various applications in urban areas were discussed in the Conference. Among other measures, it was suggested that State Governments may take up progressive replacement of conventional traffic signal lighting systems with solar assisted light emitting diodes (LED) based systems in urban areas. The Report of the Conference has been circulated to the States for taking necessary action and submitting proposals in this regard.

(c)&(d) : A model regulation / building byelaws for making installation of solar assisted water heating systems mandatory in certain categories of buildings such as hotels, hospitals, guest houses, community centers etc. has been circulated by the Ministry of Urban Development to all States for incorporation by the local bodies in their building byelaws.

(e)&(f) : Various Programmes for promotion of Solar Thermal and Solar Photovoltaic devices and systems such as solar water heaters, solar cookers, solar air heating and steam cooking systems, solar lanterns, solar home systems, solar street lights, SPV power plants, etc. are being implemented by the Ministry of Non-Conventional Energy Sources. A Programme on Solar Buildings is also being implemented to promote energy efficient and environment friendly building designs in the country. In the National Conference on Renewable Energy for Urban Areas, the State Governments were requested to constitute expert committees to examine the feasibility of adopting solar passive designs and other measures to promote energy efficiency in government, commercial and institutional buildings.